

IN THE HIGH COURT OF JHARKHAND AT RANCHI
Second Appeal No. 75 of 2012

1. Kesrai Majhi
2. Dibu Majhi **Appellants**
Versus
Salge Majhian and Ors. **Respondents**

CORAM: HON'BLE MR. JUSTICE RAJESH KUMAR

For the Appellants : Mr. J. N. Upadhyay, Advocate
For the Respondents :

The matter was taken up through Video Conferencing. Learned counsel for the parties had no objection with it and submitted that the audio and video qualities are good.

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06/10.09.2021 As prayed for by the learned counsel for the appellants, put up this case after three weeks.

(Rajesh Kumar, J.)

Kamlesh/